

	1993-94	1994-95	1995-96
	(Rupees in Lakhs)		
Gujarat	7.00	25.00	36.20*
Karnataka	648.40	707.70*	600.00*
Kerala	1997.00	200.00*	1000.00*
Tamilnadu	82.00	160.00*	349.00*
West Bengal	15.31	81.00*	104.00*

* Anticipated expenditure as reported by the State

(b) As reported by Government of Kerala, an amount of Rs. 157.58 crore has been spent on coastal protection works since First Five Year Plan upto March 1995. During 1996-97, the outlay proposed by the State in the Flood Sector is Rs. 19.8 crore which includes anti-sea erosion works.

(c) Government of Kerala have submitted proposals in January, 1996, costing Rs. 346.50 crore for inclusion in the National Coastal Protection Project under preparation in the Central Water Commission covering all maritime States. There are no specific project proposals pending with the Central Government for clearance.

Violation of Bachawat tribunal award by Karnataka

*390. SHRI SOLIPETA RAMACHANDRA REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware of irregularities in water use by Karnataka as reported in the Hindu dated the 19th November, 1996;

(b) if so, the facts thereof; and

(c) the steps taken against violation of Bachawat Tribunal Award by Karnataka?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) and (b) The report published in the Hindu of 19th November, 1996 has come to the notice of the Union Government. No instances have come to the notice of the Union Government of viol-

ation of Krishna Water Disputes Tribunal's Award.

(c) Ministry of Water Resources and Central Water Commission ensure that only those projects are cleared which are in accordance with the provisions of the Tribunal's Award.

Base/remote Stations in Gujarat

*391. SHRI AHMED PATEL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the district-wise details of Base Stations and Remote Stations which are working in Gujarat for providing village public telephones;

(b) the number of villages being covered by these stations in the State;

(c) whether Government propose to expand and increase the number of these Stations in the State; and

(d) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VERMA): (a) The district-wise details of Base-Remote Stations working in Gujarat for providing Village Public Telephones are enclosed as statement. (See below)

(b) 7028 villages are covered by these systems in Gujarat.

(c) and (d) Yes Sir, the Government has planned to cover the remaining villages for provision of Village Public Telephones using MARR technology and supplementing it by overhead alignment/underground cables and other wireless technologies.